

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRIBINOD KUMAR SINHA – MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.02.2020 AT 10.30 AM ✓

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 20/252/HDB/2020
NAME OF THE COMPANY	Sri Raghavendra Smelters Pvt Ltd
NAME OF THE PETITIONER(S)	Incom Tax Department
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			

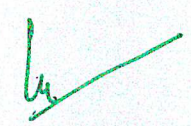
B. Narasimha sharma
Ajaybabu
G. Bhupesh

for IT - Advocate 9966622805

ORDER

Counsel for the Petitioner present. Counsel for RoC present. For filing report of RoC, time is enlarged. Put up the matter on 03.03.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL